

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-44/2004/12547/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Chatra Bhukhan Gogoi,  
District & Sessions Judge,  
Sonitpur.

Dated Guwahati the 4<sup>th</sup> ~~December~~ <sup>January</sup>, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No.DJ(S) 6415 dated 20.12.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 22.12.2023 till the morning of 02.01.2024**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-44/2004/12548/A, dated** , 04-01-2024

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

*R*